

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 27th April, 2018
Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
AFTER NOTICE				
1.	Original Application No. 143/2017(CZ)	Jaipal Singh Punia Vs Union of India & 8 Ors.	Mr. Jaipal Punia, Applicant in Person	
2.	Original Application No. 95/2017(CZ) (M.A.No.392/17)	Shiv Lal Salvi & Ors. Vs Union of India & 5 Ors.	Mr. Saurabh Sharma, Adv.	
FOR COMPLETION OF PLEADINGS				
3.	Original Application No. 54/2015(CZ)	Babulal Jajoo <i>(Water Bodies Rajasthan)</i> Vs. State of Rajasthan & 3 Ors.	Dr. Mahendra S, Kachhawa, Adv. Mr. Sandeep Singh, Adv. Mr.OmShankarShrivastava,Adv	
FOR COMPLIANCE				
4.	Original Application No. 72/2016(CZ)	Ajay Dubey <i>(Wetland Authority)</i> Vs. State of Raj. & 3 Ors.	Mr. Shrey Raj Saxena, Adv.	
5.	Original Application No. 92/2016(CZ)	Villagers of Village Sinodiya & 3 Ors. Vs. Union of India & Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Abhimanyu Sharma, Manager Legal for R-7 Mr. S.S.Bhagel, Adv.	

Note : No Hon'ble Members is posted in this bench. The Cases listed on 27-04-2018 shall be adjourned to 21-05-2018.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in